	WEEKLY STATEMENT FOR DISPATCH OF ORDERS EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 10.02.2020 To 14.02.2020			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
			00.00.0000	13.02.2020
1	E/50461 /2019	FO/51810/2019	03.02.2020	13.02.2020
2	E/50248/2019	FO/50145/2020	05.02.2020	13.02.2020
3	E/51726/2019 with E/Misc/50877/2019	FO/50160/2020	06.02.2020	13.02.2020
4	E/51339/2019	FO/50161/2020	.06.02.2020	13.02.2020
5-6	E/51119-20/2019	FO/50163-64/2020	06.02.2020	13.02.2020
7	E/50525/2019	FO/50169/2020	28.01.2020	13.02.2020
		•		17.2.2
				Assistant Registrar Excise Branch- DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)